

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6454
ANSWERED ON:06.05.2015
DISSECTION OF ANIMALS
Venkatesh Babu Shri T.G.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether many of the animals/unprotected species were caught from their natural habitats for dissection in schools and colleges for academic purposes;
- (b) if so, whether the Government/University Grants Commission has any proposal to impose a ban on dissection of animals in the schools and colleges; and
- (c) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c) : The University Grants Commission (UGC) has issued a Notification, under section 12(j) of UGC Act, 1956, on 5th August, 2014 instructing all universities to stop dissection of animals at undergraduate and postgraduate levels in University Departments and affiliated Colleges. In lieu of this, Universities have been requested by the UGC to employ alternate technology which is available in plenty to provide similar hands-on- experience to students. Under the provisions of the Notification, all such Higher Educational Institutions shall constitute "Dissection Monitoring Committees" to ensure strict compliance of instructions relating to the use of animals for research purpose only. The Notification is available at http://www.ugc.ac.in/pdfnews/6819407_ugcletterzoology.pdf.